

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 204 of 2012

Dated : 22nd January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Uttar Pradesh Rajya Vidyut
Nigam Ltd. ... Appellant(s)**

Versus

**Uttar Pradesh Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Surbhi Sharma

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2 to 7
Mr. Sanjay Singh for R.1

ORDER

The learned counsel for the Respondent Nos. 2 to 5 again seeks some time for filing the reply. As a last chance, he is directed to file the same on or before 31.1.2013 after serving copy on the other side.

Post the matter for hearing on **06.02.2013.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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